

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :12/05/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1205-AT11A.M.-11.05 A.M

9-ADMISSION-COURTCODE-KANCHANAO-AT11.05AM

Misc. Application	528/2023	SURENDRA FAGANIA-DELAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000406/2023)			

Misc. Application	529/2023	SURENDRA FAGANIA-DELAY Vs. SEBI	BATHIYA LEGAL
(Main Matter Number :SEBI Appeal/0000406/2023)			

1 SEBI Appeal	406/2023	SURENDRA FAGANIA Vs. SEBI	BATHIYA LEGAL
Sub Matter :	Misc. Application/0000528/2023		
Sub Matter :	Misc. Application/0000529/2023		

954-ADMISSION-COURTCODE-JALANFINAL-AT11.08AM

Misc. Application	414/2023	DILIPKUMAR PIPALWA AND ANR.-DELAY Vs. SEBI	Rajiv Kumar Choudhary, Advocate
(Main Matter Number :SEBI Appeal/0000410/2023)			

2 SEBI Appeal	410/2023	DILIPKUMAR PIPALWA AND ANR. Vs. SEBI	Rajiv Kumar Choudhary, Advocate
Sub Matter :	Misc. Application/0000414/2023		

251-ADMISSION-COURTCODE-REJECTION-AT11.10AM

3 Misc. Application	593/2023	BHANWARLAL LODHA-EXEMPTION Vs. NSEIL	S. Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000441/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	441/2023	BHANWARLAL S. LODHA Vs. NSEIL	Kamal Agrawal AR
Sub Matter :		Misc. Application/0000593/2023		

30-ADMISSION-COURTCODE-OPENOFFER-T11.12AM

4	SEBI Appeal	442/2023	FERRYDEN INTERNATIONAL LIMITED AND ANR. Vs. SEBI	Bodhi Legal
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25- ADMISSION-COURTCODE-SCORES-AT11.15AM

	Misc. Application	624/2023	MR NARENDRA SINGH PHALKE-EXEMPTION Vs. SEBI	Misbah Merchant Associate
(Main Matter Number :SEBI Appeal/0000443/2023)				
5	SEBI Appeal	443/2023	MR NARENDRA SINGH PHALKE Vs. SEBI	Misbah Merchant Associate
Sub Matter :		Misc. Application/0000624/2023		

340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.17AM

6	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) : Misc. Application/0001353/2022				
Sub Matter(Disposed) : Misc. Application/0001354/2022				
Sub Matter : Misc. Application/0001789/2022				
Sub Matter : Misc. Application/0001632/2022				
Sub Matter(Disposed) : Misc. Application/0000067/2023				
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) : Misc. Application/0001355/2022				
Sub Matter(Disposed) : Misc. Application/0001356/2022				
Sub Matter(Disposed) : Misc. Application/0000068/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
Sub Matter(Disposed) : Misc. Application/0001373/2022				
Sub Matter(Disposed) : Misc. Application/0001374/2022				
Sub Matter(Disposed) : Misc. Application/0000069/2023				
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
(Main Matter Number :SEBI Appeal/0000838/2022)				
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
Sub Matter(Disposed) : Misc. Application/0001688/2022				
Sub Matter(Disposed) : Misc. Application/0001689/2022				
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
(Main Matter Number :SEBI Appeal/0000838/2022)				
<u>269-PARTHEARD-COURTCODE-DISGORGWMAO-AT12NOON</u>				
7	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	433/2022	IMMIX TRADE PVT LTD -Aventis Biofees Pvt. Ltd. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	434/2022	Uni24 Techno Solutions Pvt Ltd Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	435/2022	Betul Minerals and Construction Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	436/2022	Betul Oils and Fees Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	437/2022	Shreyans Credit and Capital Private Limited Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	438/2022	MOEBIUS TRADE PRIVATE LIMITED Vs. SEBI	Advocate Dhvani Asher

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	439/2022	Sunmate Trade Private Limited. Vs. SEBI	Vis Legis Law Practice, Advocates
	SEBI Appeal	440/2022	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
Sub Matter :		Misc. Application/0000721/2022		
	Misc. Application	721/2022	NAVINYA MULTITRADE PVT. LTD.-STAY Vs. SEBI	Adv. Pandit Kasar
(Main Matter Number :SEBI Appeal/0000440/2022)				
<u>437-ADMDISPOSAL-COURTCODE-MISSELLING-12.15PM</u>				
8	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors
	SEBI Appeal	729/2022	Rana Kapoor Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0001228/2022		
Sub Matter :		Misc. Application/0001729/2022		
	Misc. Application	1228/2022	RANA KAPOOR-URGENCY AND INTERIM RELIEF Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000729/2022)				
	Misc. Application	1729/2022	SEBI-DELAY IN REPLY Vs. RANA KAPOOR	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000729/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>915DISPOSAL-COURTCODE-KALPAAO-AT12.20P.M</u>				
9	SEBI Appeal	428/2022	M.A MARKETSERVICES PRIVATE LIMITED Vs. SEBI	JEEWESH PRAKASH ADVOCATE
	Sub Matter(Disposed) :	Misc. Application/0000718/2022		
	Sub Matter :	Misc. Application/0000719/2022		
	Sub Matter(Disposed) :	Misc. Application/0000720/2022		
	Sub Matter :	Misc. Application/0001087/2022		
	Sub Matter :	Misc. Application/0001784/2022		
	Sub Matter :	Misc. Application/0000477/2023		
	Misc. Application	719/2022	M.A MARKETSERVICES PRIVATE LIMITED-STAY Vs. SEBI	JEEWESH PRAKASH ADVOCATE
	(Main Matter Number :SEBI Appeal/0000428/2022)			
	SEBI Appeal	599/2022	Shiva Balan Jaipal Vs. SEBI	Priya Rombade, Advocate
	Sub Matter :	Misc. Application/0001083/2022		
	Sub Matter :	Misc. Application/0001645/2022		
	SEBI Appeal	600/2022	MR. ROSHAN KUMAR ARUN MANDAL Vs. SEBI	Priya Rombade, Advocate
	Sub Matter :	Misc. Application/0001084/2022		
	Misc. Application	1083/2022	Shiva Balan Jaipal-DELAY Vs. SEBI	Priya Rombade, Advocate
	(Main Matter Number :SEBI Appeal/0000599/2022)			
	Misc. Application	1084/2022	MR. ROSHAN KUMAR ARUN MANDAL -DELAY Vs. SEBI	Priya Rombade, Advocate
	(Main Matter Number :SEBI Appeal/0000600/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1087/2022	SEBI-DELAY IN REPLY Vs. M.A MARKETSERVICES PRIVATE LIMITED	THE LAW POINT JEEWESH PRAKASH ADVOCATE
(Main Matter Number :SEBI Appeal/0000428/2022)				
	Misc. Application	1645/2022	SEBI-DELAY IN REPLY Vs. Shiva Balan Jaipal	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000599/2022)				
	Misc. Application	1784/2022	MA MARKETSERVICES PRIVATE LTD-SEEKING AMENDMENT Vs. SEBI	MSB LEGAL
(Main Matter Number :SEBI Appeal/0000428/2022)				
	Misc. Application	477/2023	SEBI-DELAY IN REPLY Vs. M.A. marketing services pvt. Ltd.	tlp
(Main Matter Number :SEBI Appeal/0000428/2022)				

962-DISPOSAL-COURTCODE-CORALHUB-12.25PAM

10	SEBI Appeal	522/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter(Disposed) :		Misc. Application/0000554/2022		
Sub Matter :		Misc. Application/0001361/2022		
	SEBI Appeal	523/2022	Gopal S. Chandrashekhar Vs. SEBI	Joby Mathew and Associates
Sub Matter :		Misc. Application/0001647/2022		
	Misc. Application	1361/2022	SEBI-DELAY IN REPLY Vs. Gopal S Chandrashekhar	MANSUKHLAL HIRALAL AND COMPANY
(Main Matter Number :SEBI Appeal/0000522/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1647/2022	SEBI-DELAY IN REPLY Vs. Gopal S. Chandrashekhar	MANSUKHLAL HIRALAL AND COMPANY Joby Mathew and Associates

(Main Matter Number :SEBI Appeal/0000523/2022)

997-DISPOSAL-COURTCODE-JAIMATAWTM-AT12.30PM

11	SEBI Appeal	570/2022	SAJEVE BHUSHAN DEORA Vs. SEBI	ADVOCATE HARSH GURBANI
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Sub Matter(Disposed) : Misc. Application/0000504/2022

846DISPOSAL-COURTCODE-INFIBEAMA0-12.35PM

12	SEBI Appeal	700/2022	SRBC AND CO. LLP Vs. SEBI	Abhimanyu Mhapankar, Advocate
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Sub Matter(Disposed) : Misc. Application/0001018/2022

343DISPOSAL-COURTCODE-DIGISALESADVISER-AT12.40PM

13	SEBI Appeal	121/2023	MR. NEERAJ KUMAR Vs. SEBI	ABHISHEK MISHRA, CS
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Sub Matter : Misc. Application/0000394/2023

	Misc. Application	394/2023	SEBI-DELAY IN REPLY Vs. MR. NEERAJ KUMAR	THE LAW POINT
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(Main Matter Number :SEBI Appeal/0000121/2023)

10-ADMISSION-COURTCODE-REGISTRATIONDECLINE-12.45PM

14	SEBI Appeal	248/2023	VIKRANT LEASING LTD. Vs. NSEIL	Kamal Agrawal AR
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Sub Matter(Disposed) : Misc. Application/0000251/2023

Sub Matter(Disposed) : Misc. Application/0000252/2023

75DISPOSAL-COURTCODE-KREATORSWTM-AT12.50PM

15	SEBI Appeal	301/2023	AB INVESTMENTS Vs. SEBI	VIVAKA PARTNERS
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Sub Matter(Disposed) : Misc. Application/0000327/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000328/2023		
	SEBI Appeal	302/2023	BLUESNOW SUPPLIERS PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000332/2023		
	Sub Matter(Disposed) :	Misc. Application/0000333/2023		
	SEBI Appeal	303/2023	PROSPEROUS VYAPAAR PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000334/2023		
	Sub Matter(Disposed) :	Misc. Application/0000335/2023		
	SEBI Appeal	304/2023	PARTON COMMERCIAL PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000337/2023		
	Sub Matter(Disposed) :	Misc. Application/0000338/2023		
	SEBI Appeal	305/2023	POLO-SETCO TIE UP PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000339/2023		
	Sub Matter(Disposed) :	Misc. Application/0000340/2023		